

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 10<sup>th</sup> May, 2019  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 1086/2018</b> (Earlier O.A.No.140/2014)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Raj Kumar, Adv. for CPCB
<b>FOR ADMISSION</b>			
2.	<b>I.A. No. 324/2019 IN</b> Original Application No.33/2013 (T <sub>HC</sub> )	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Rahul Khurana, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 210/2019 <b>(I.A. No. 329/2019)</b>	Pavit Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Ajay Jain, Adv. for R-4, 5 & 7 Ms. Puja Kalra, Adv. for SDMC Mr. Kush Sharma, Adv. for DDA Mr. Brijender Singh Dhull, Adv.
<b>FOR HEARING</b>			
4.	Original Application No.32 (T <sub>HC</sub> )/2014 (CWP No. 9503/2012) (M.A. No. 921/2018, I.A. No. 128/2019, I.A. No. 269/2019 & <b>I.A. No. 327/2019</b> <b>(PH)</b>	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanyal Lodha, Adv. for R-9 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Ms. Shailja Nanda Mishra, Adv.
5.	Original Application No. 329/2015 (M.A. No. 283/2018 & M.A. No. 1389/2018)  <b>WITH</b>	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. Mr. A. K. Prasad, Adv. for CGWA
6.	Original Application No. 521/2015  <b>WITH</b>	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Ajay Jain, Adv. for GNCTD

			Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. A. K. Prasad, Adv. for CGWA Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv.
7.	Original Application No.448 (T <sub>HC</sub> )/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017) <b>WITH</b>	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
8.	<b>M.A No. 832/2014 IN</b> Original Application No. 358(THC)/2013 <b>WITH</b>	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
9.	Original Application No. 20(T <sub>HC</sub> )/2015 <b>WITH</b>	Ramesh Vs. State of Rajasthan & Ors.	Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
10.	Original Application No.446 (T <sub>HC</sub> )/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae  Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
11.	<b>Execution Application No. 38/2017</b> (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Raina, Adv. for UPSIDC
12.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant  Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Ranjay Kr. Dubey, Adv. for R-4 to 6 Mr. Yagyawalkya Singh, Adv. for GDA Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)